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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

ENTRUSTMENT TO THE CENTRE FOR WATER RESOURCES, ANNA UNIVERSITY, CHENNAI UNDER
TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 131, Finance (Salaries), 17th May 2017, Vaikasi 3, Hevilambi, Thiruvalluvar Aandu-2048.]

No. II(2)/FIN/410(a)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment to the Centre for Water Resources, Anna University, Chennai for the Concurrent Evaluation work of Repair, Renovation and Restoration (RRR) of Water Bodies on nomination basis by the Chief Engineer, Design, Research and Construction Support, Water Resources Department.

K. SHANMUGAM,
Additional Chief Secretary to Government.

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